



Pleadings be completed in CP 37(ND)/2015 by giving advance copy of replies and rejoinder to the counsel opposite within four weeks.

Accordingly the hearing is deferred to 7.9.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

(A.K. Arora)  
3.8.2016